

**CENTRAL ELECTRICITY REGULATORY COMMISSION  
NEW DELHI**

**Petition No. 18/MP/2018**

Subject : Petition under Section 79 (1) (c) and (f) and other applicable provision of the Electricity Act, 2003 read with Regulation 32 of the Central Electricity Regulatory Commission (Grant of Connectivity, Long Term Access and Medium Term Open Access in the inter-State transmission and related matters) Regulations, 2009 against the action of the respondent in threatening to cancel the open access and encashment of bank guarantee.

Date of Hearing : 12.12.2018

Coram : Shri P. K. Pujari, Chairperson  
Dr. M. K. Iyer, Member

Petitioner : Adani Green Energy Limited

Respondents : Power Grid Corporation of India Limited

Parties present : Shri Buddy Ranganathan, Advocate, AGEL  
Shri Raunak Jain, Advocate, AGEL  
Shri Vishvendra Tomar, Advocate, AGEL  
Ms. Suparna Srivastava, Advocate, PGCIL  
Shri Tushar Mathur, Advocate, PGCIL  
Ms. Jyoti Prasad, PGCIL

**Record of Proceeding**

At the outset, learned counsel for the Petitioner submitted that as per the Detailed Procedure dated 15.5.2018 issued under the Central Electricity Regulatory Commission (Grant of Connectivity, Long Term Access and Medium Term Open Access in the inter-State transmission and related matters) Regulations, 2009, the connectivity granted earlier has been considered Stage-I connectivity and BG is required to be submitted after obtaining Stage-II connectivity and at the stage of signing of TSA. Learned counsel for the Petitioner requested the Commission to direct PGCIL to return the BGs submitted with earlier connectivity application.

2. The Commission observed that the issue of refund of BGs may arise in similar cases of generators who were granted connectivity earlier but have been considered as holders of Stage-I connectivity under the Detailed Procedure dated 15.5.2018. The Commission directed PGCIL to submit list of such cases within fifteen days.

3. The Petition shall be listed for hearing in due course for which separate notice will be issued.

**By order of the Commission**

Sd/-  
**(T. Rout)**  
**Chief (Law)**